Annexure-7

Name of the corporate debtor: Proline Infra-Trading Private Limited; Date of commencement of liquidation: 12.08.2019 (Order dated 23.07.2019); List of stakeholders as on: 18-03-2021

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

| Sl | . Nan | Name of Category of Identificatio | | Details of | | Details of claim admitted | | | | | | Amount | Amoun | Amoun | Amount of | Remarks | |
|----|-------|-----------------------------------|--------------|------------|---------|---------------------------|----------|-------|------------|-----------|----------|-----------|-----------|----------|-----------|-------------|----------|
| N | stak | keholde | stakeholder | n No. | claim r | eceived | | | | | | | of | t of any | t of | claim | , if any |
| | r | ŀ | S | | Date | Amoun | Amount | Natur | Amount | Whether | Amount | % share | contingen | mutual | claim | under | |
| | | ŀ | (preference | | of | t | of claim | e of | covered by | lien / | covered | in total | t claim | dues, | rejecte | verificatio | |
| | | ; | shareholder | | receip | claimed | admitte | claim | lien or | attachmen | by | amount | | that | d | n | |
| | | : | s / equity | | t | | d | | attachmen | t | guarante | of claims | | may be | | | |
| | | ; | shareholder | | | | | | t pending | removed? | e | admitted | | set off | | | |
| | | : | s / partners | | | | | | disposal | (Yes/No) | | | | | | | |
| | | , | / others) | | | | | | - | Ì | | | | | | | |
| | | | | | | | | | NIL | | | | | | | | |